

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6512

ANSWERED ON:07.05.2013

DNA PROFILING TECHNOLOGY

Jagannath Dr. M.;Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has made use of DNA profiling technology to nab criminals in the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps being taken by the Government to fully utilise such technology to nab criminals in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b):Yes Madam, Government has set up DNA Profiling technology at Centre and State levels to nab criminals in the country. At Central level, 3 Central Forensic Science Laboratories located at Chandigarh, Hyderabad and Kolkata are under the administrative control of the Directorate of Forensic Science Services and 1 Central Forensic Science Laboratory at New Delhi is under the administrative control of Central Bureau of Investigation. At State level, 14 State Forensic Science Laboratories are located at Agartala, Bangalore, Dehradun, Gandhinagar, Guwahati, Hyderabad, Jaipur, Junga (Himachal Pradesh), Karnal, Lucknow, Mumbai, Delhi, Ranchi and Sagar (Madhya Pradesh), which are having the facility of DNA Profiling. All Forensic DNA Profiling Centers are equipped with state of the art facilities to carry out DNA profiling. Apart from this, there is one Centre for DNA fingerprinting and Diagnostics, Hyderabad under the Ministry of Science and Technology which is also serving the same purpose.

(c):The laboratories having DNA profiling facilities are examining cases referred to them by various law enforcement agencies and Courts of Law on regular basis.